

Arunachal Pradesh and Assam Rifles on the basis of "interview only" method. Similarly, the U.P.S.C. is also taking action to recruit officers in response to the Ministry's request for recruitment of 100 Scheduled Castè/Scheduled Tribe candidates. It is expected that a very large number of vacancies would be filled up soon as candidates recommended by the U.P.S.C. are appointed to the various vacant posts.

Display of Formula on Labels of Containers of Medicines.

1645. SHRI R.N. RAKESH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is mandatory under the provisions of Drugs and Cosmetics Act, 1940 as amended upto date to display on labels of containers of medicines the formula or true list of all ingredients contained in drugs ;

(b) if so, whether containers of Unani drugs and medicines being issued to CGHS beneficiaries in CGHS Unani Dispensaries do not display formula or true list of all ingredients contained therein and instead only "according to Bayaz-E-Kabir" is written on containers ;

(c) if so, reasons why Unani Drug manufacturers are violating provisions of Drugs and Cosmetics Act, 1940, as amended up-to-date ; and

(d) steps proposed to be taken to make it essential to display on the labels of the containers the complete formula or the true list of all the ingredients contained in the drugs ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) According to the provision of Section 33 EEC of the Drug and Cosmetic Act as amended in 1982, it is madantory to display on labels of containers the true list of all ingredients contained in it in respect of any patent or proprietary medicine.

(b) to (d). The formulations included in

the authoritative books, such as "Biaz-Kabir" included in the First Schedule of the Act, are not considered as patent or proprietary medicines.

देश में केन्द्रीय अस्पताल खोलना

1646. श्री वृद्धि चन्द्र जैन : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार देश में बड़े पैमाने पर केन्द्रीय अस्पताल खोलने का है ;

(ख) यदि हां, तो वे किन-किन स्थानों पर खोले जायेंगे ; और

(ग) क्या उक्त योजना का ब्यौरा सभा पटल पर रखा जायेगा ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में उप मंत्री (कुमारी कुमुदबेन एम० जोशी) : (क) से (ग) स्वास्थ्य और परिवार कल्याण मंत्रालय का देश में केन्द्रीय सरकार के अस्पताल खोलने का कोई प्रस्ताव नहीं है। अपने-अपने राज्यों में चिकित्सा सुविधाएं उपलब्ध करना मुख्यतः राज्य सरकारों की जिम्मेदारी है।

Setting up of Coach Factory at Durgapur

1647. SHRI BASUDEB ACHARIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Central Government have received a proposal to set up a coach building factory at Durgapur in West Bengal ;

(b) whether it is also a fact that Government have received the technical feasibility report in connection with coach building factory ; and

(c) if so, what action has been taken ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) A suggestion has been received from